

C. A. T. Bench, Jaipur

Date of Order	Orders
18.12.20 Recd C.A. T. Bench 19/12/20 Recd by 19/12/20 Recd by 19/12/20 Recd by 19/12/20	OA 421/92 (179K) - 1st in line D. B. not formed today. C. 12-2000 Be listed before D. B. on..... Dy. Registrar C.A.T. Jaipur Bench 19/12/20 6/12/2000 Sh. C. A. Sharma, counsel for the applicant. Sh. S. S. Hasan, counsel for respdt no. 2. Sh. U. D. Sharma, counsel for respdts no. 3, 4 & 6. Learned counsel for the applicant submits that a fresh notification dated 12.9.2000 has been issued, by which the applicant has been promoted to IPS. Therefore, he submits that the OA may be disposed of as having become infructuous. In view of the submissions made, this application is disposed of as having become infructuous. hysp C.A.T. Jaipur Bench MCA S. K. Agarwal Member (Judicial)